

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 191/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

NAME OF THE COMPANY: Four Sight Hospitality Management Pvt. Ltd.

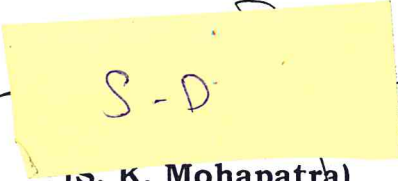
SECTION OF THE COMPANIES ACT: 252

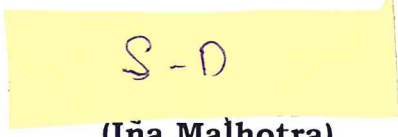
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rohit, CS

ORDER

Notice to the ROC as well as to the Income Tax Department
through Standing Counsel, returnable on 7th December, 2017. Dasti as
well.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)